

IN THE NATIONAL COMPANYLAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

Item No. 117
CP. No. 145/ND/2012

IN THE MATTER OF:

SBPL Infrastructure Ltd. & Ors.

.... Petitioner

Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

.... Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 30.11.2018

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Krishnendu Datta, Mr. C. Summon Reddy &
Mr. Arjun D. Singh, Advs.

For the Respondent(s):

Dr. U. K. Chaudhary, Sr. Adv. with Mr. Nakul Gandhi,
Mr. Himanshu Vij & Mr. Utkarsh Maria, Advs.

ORDER

List before the Principal Bench on 23.01.2019.

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

30.11.2018
Ritu Sharma